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(b) if so, the details thereof; and (c) whether his Ministry have contacted the State Governments in this regard before finalising this matter?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) An examination is under way to see whether unremunerative branch lines could be closed down without detriment to public interest. No final decision has yet been formulated.

(b) and (c). Certain railway lines have been running at a loss or yielding a very poor return. Examination of the working of these lines is in progress with a view to determining which of them could be closed down without determent to public interest. Examination of some of them has been completed. In the case of fourteen of them, it was found that road transport could, without difficulty and without detriment to the economy of the area, replace rail transport. The State Governments have been requested to confirm that there would be no difficulty in making arrangements for such additions to road transport as may be necessary to take care of the traffic at present carried by rail.

A list of these fourteen lines is laid on the Table of the House. [Placed in Library. See No. LT-33/68].

## Sale of Structural Steel by Hindustan Steel Ltd.

205. SHRI C. C. DESAI: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether Government's attention has been drawn to a report in the *Economic Times* of the 13th January, 1968 regarding the deal for 7,000 tonnes of structural steel concluded by the Hindustan Steel Ltd., with some dealers at certain discount;

(b) if so, the main features of the deal; and

(c) the total amount which Government are likely to lose on this deal and the factors which have impelled the Hindustan Steel Ltd. to enter into this deal?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL MINES AND METALS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) No such deal regarding structural steel was concluded by Hindustan Steel Ltd. Apparently the reference is to the arrangements made by Hindustan Steel Ltd. for disposal of the accumulation of off-grade plates at Rourkela. It was decided by Hindustan Steel Ltd. that for despatches before March 31, 1968 a rebate of Rs. 100|- per tonne may be offered in the first instance, to those stockists customers who had been previously taking off-grade plates at ruling prices and accordingly circulars were issued to over 200 customers. It was also proposed to offer the balance after meeting the demand of such stokists/ customers to other dealers and customers and accordingly circulars are now under issue.

(c) There is no question of any 'loss' as several other factors like saving on loss of interest on blocked capital, increased cash flow, release of stocking space for operational purposes etc. have also to be taken into account. After taking all such factors into consideration HSL decided that the offer of such rebate was a sound commercial proposition.

## **Railway** Accidents

206. SHRI C. MUTHUSAMI: Will the Minister of RAILWAYS be pleased to state:

 (a) the details of the railway accidents during the last three months; and

(b) the total loss to the Railway Exchequer as a result thereof?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) During the period 1-10-1967 to 31-12-1967, 265 train accidents, viz., 19 collisions, 209 derailments, 24 cases of trains running into road traffic at level crossings and 13 cases of fires in traintook place on the Indian Government Railways.

(b) The cost of damage to railway property involved in these accidents was estimated at approximately Rs. 31,75,572|-.

## मध्य प्रदेश में सरकारी क्षेत्र के उद्योग

207. श्री गं० चं० दीक्तिस्तः क्या द्रौद्योगिक विकास तथा सनवाय-कार्यमंत्री यह बताने की क्रुपा करेंगे कि:

ं (क)चारों पंचवर्षीय योजनामों के दौरान सरकारी क्षेत्र में उद्योग स्थापित करने के लिये मध्य प्रदेश को कितना धन दिया गया; मौर

(ख) उक्त म्रवधि के दौरान ऐसे उद्योग स्थापित करनेहेतु समी राज्यों के लिये राज्यवार,मंजूर कुल रामि का यह कितने प्रतिशत है ?

भौद्योगिक विकास तथा समचाय-कार्य मंत्री (श्री फल्लक्टदीन ग्रली ग्रहमद) : (क) भोर (ख). प्रत्येक पंच-वर्षीय योजना की ग्रवधि में मध्य प्रदेश में सरकारी क्षेत्र के उद्योगों की स्थापना में लगाए गए धन तथा सभी राज्यों के लिये स्वीकृत कुल धनराज्ञि में उसका प्रतिशत नीचे दिया गया है:---

योजना	विनियोजन	सभी राज्यों के लिये स्वीक्रुत कुल धन राशि
		का प्रतिशत
पहली	ক্বন্ত নहीं	<b>कुछ नहीं</b>
दूसरी	237.15	31.90
तीसरी	232.66	19.47
चौथी	चूंकि चौथी	योजना को ग्रभी
	म्रन्तिम रूप नह	हीं दिया गया है,
		निश्चित मांकड़े
	नहीं दिये जा	

## इटारसी स्टेशन के प्लेटफार्म पर झैड

208. श्रो गं० चं० दीक्षित : क्या रेलवे मंत्री यह बताने की कृपा करगे कि:

(क) क्या यह सच है कि इटारसी रेलवे स्टेशन पर बनाये गये नये प्लेटफार्म संख्या 5 पर श्रब तक किसी शैंड की व्यवस्था नहीं की गई है;

(ख) क्यायहसच हैकि इस प्लेटफ़ार्म पर यात्नियों के बैठनेकी कोई भीउचित व्यवस्थानहीं है;

(ग) यदि उपरोक्त भाग (क) झौर (ख) के उत्तर स्वीकारात्मक हों, तो क्या सरकार का विचार इन कठिनाझ्यों को दूर करने के लिये कोई कार्यवाही करने का है; झौर

(घ) यदि हां, तो उसका व्यौराक्या है ?

रेलवे मंत्री (श्री चे॰ मु॰ पुनाचा)ः (क) जी हां।

(खा) जी नहीं। इस द्वीप प्लेटफार्म पर 6 बेन्चों की व्यवस्था की गयी है।

(ग) भौर(ष).300' × 51' ≕ 5' के नये ढीप प्लेटफार्म पर छत लगाने का काम जा री है। स्तंमों के लिये नीवें डाली जा चुकी हैं।इस्पात का ढ़ांचा खड़ा करने का काम हो रहा है।

बरहानपुर स्टेझन पर जल देने वाले स्टेझनों का समाप्त किया जाना

209. श्री गं० चं० दीक्तिस: क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश के बरहानपुर स्टेशन पर जल देने वाले स्टेशन के समाप्त किये जाने के कारण विश्वेषकर रात के समय यात्नियों को बहुत म्रसुविधा होती है क्योंकि इसके परिणामस्वरूप बहुत से डिब्बे प्लेटफार्म से बाहर रहते हैं;